

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGSTRANSFER PETITION(S)(CIVIL) NO(S). 460/2023

C. H. JANAKI

Petitioner(s)

VERSUS

C. H. SARANRAJ

Respondent(s)

(mediation report received.

IA No. 37120/2023 - STAY APPLICATION)

Date : 21-07-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s) Mr. Anand Padmanabhan R., Adv.  
Mr. V. Sridhar Reddy, Adv.  
Mr. Swayam Prakash Kashyap, Adv.  
Ms. Kuheli Mitra, Adv.  
Mr. Abhijit Sengupta, AOR

For Respondent(s) Mr. S. Gowthaman, AOR  
Mr. B Karunakaran, Adv.  
Mr. Ajith Williyam S, Adv.  
Mr. P Shankar, Adv.  
Mr. Ajay Parbu S, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Learned counsel for the respondent submitted that an application has been filed before the Family Court at Chennai seeking withdrawal of HMA O.P. NO.2235/2022. However, orders have not been passed on the said application in view of the interim stay of proceeding granted by this Court.

In the circumstances, we vacate the interim stay only for the purpose of enabling the respondent to withdraw the aforesaid petition.

In the circumstances, list on 31.07.2023.

(RADHA SHARMA)  
COURT MASTER (SH)

(MALEKAR NAGARAJ)  
COURT MASTER (NSH)